

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:5002
ANSWERED ON:23.12.2014
CROP INSURANCE SCHEME
Yeddyurappa Shri B. S.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has adopted a policy discriminating the farmers borrowing bank loans and the farmers using their own resources for farming under the crop insurance schemes;
- (b) if so, the details thereof; and
- (c) the other steps taken by the Government to identify the shortcomings in implementation of these schemes and to remove the hurdles?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KUNDARIA)

(a) & (b): No, Madam. Crop insurance is compulsory for loanee farmers and optional for non-loanee. However, the premium rates are same for the same crop.

(c): The Crop Insurance Schemes are continually reviewed and improvements, wherever possible, are carried out to better serve the interest of farmers.